

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 133

CA No. 211/17  
and  
CP No. 84(ND)/2010  
RT CP No. 22/Chd/Pb/2016

**IN THE MATTER OF:**

Rajneesh Gupta & Ors.

...Petitioners

Vs.

M/s Essar Coatings Pvt. Ltd. & Ors.

...Respondents

**Under Section:** 397/398, CA 1956 & Rule 11 of NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti  
19.07.2024